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**FULL COURT REFERENCE ON THE SAID
DEMISE OF MS. SWARNA MAHAJAN AND
MS. ANURADHA MAHAJAN, ADVOCATES OF
THIS COURT.**

My Lords the Hon'ble Judges of the Delhi High Court, learned Additional Solicitor General of India, Mr. President and office bearers of Delhi High Court Bar Association, learned Standing Counsel for the Central Government and Government of Delhi, learned Members of the Bar, members of the bereaved family, Ladies and Gentlemen.

We have assembled here to mourn the sudden and sad demise of Ms. Swarna Mahajan & Ms. Anuradha Mahajan, eminent Advocates, who breathed their last on 12th March 2006 (74 years & 48 years).

Details of their lives have already been stated by Mr. Chandiook, Mr. P.P. Malhotra and Ms. Mukta Gupta and hence I need not repeat the same. (Through the newspaper reports I

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realized their stature and eminence and I am sure they were held in high respect by all).

In the death of Ms. Swarna Mahajan & Ms. Anuradha Mahajan we have lost two stalwarts of the legal fraternity. Their death undoubtedly is a grievous loss to us all and in particular, to members of their family.

We send our condolences to the members of the bereaved family and wish them strength to bear this irretrievable loss. May God bestow peace to the departed soul.

I request you all to pay homage by standing in silence for two minutes in the memory of Ms. Swarna Mahajan & Ms. Anuradha Mahajan.

(MARKANDEY KATJU)
CHIEF JUSTICE

16TH March 2006